

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-515**

IB-3196/ND/2019

IA/4220/2022, IA/2275/2022, IA/2277/2022, CA/09/2023, IA/5001/2023

**IN THE MATTER OF:**

M/s. Keshav Enterprises

**....Applicant**

**Vs.**

Alupan Composite Panels Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC Liquidation

**Order delivered on 26.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Palak  
Kalra, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **02.07.2024**.

**Sd/-  
(Court Officer)**